Declaration of Assets and Liabilities



Year 2023 (As on 31.01.2023)

I, ALOK KUMAR RANJAN son/daughter/wife of SHRI SATYA NARAIN CHAUDHARY aged 51 Years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets A

	M	= -111110 01	movable assets	⁶⁶ ¹			
		(Assets in	joint name indicating t	he extent of joint owns			
	SI. No.	Description	Self	he extent of joint owners Spouse name Chanda Kumari	Dependent-1 Himanshu Ranja	Denendent-	2 Dependent
	()			, in the second	(SON) SELF	Jaiswal (mine	or) 3
,	<u>(i)</u>	Cash	Rs- 8800/-	Rs-34900/-	DEPENDENT NA		- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1
1	(ii)	Deposits in	i. Rs- 142091.80 in	i. Rs- 1,14494.22 in	- IVA	Rs-680/-	
Jofal MID)	(iii)	Banks, Financi Institutions An Non-Banking Financial Companies Bonds,	ii. Rs- 18856/- in PPF (The Co- operative Bank)	HDFC SB A/c ii. Rs- 13881.00 in CBI Joint SB A/ iii. Rs- 1,10,000/- deposits in Sahara India	c NA	-	_
13/18	iv)	Debentures and shares in Companies	Reliance Mutual Fund 2. Rs- 3,50,000/- Investment in SBI Mutual Fund 3. Rs- 20,000/- Capital Share in The Co- operative Bank		NA		-
(6/2/02)] i	nstitutions, NSS Postal Savings, LIC Policies, etc	Rs-3,00,000/- Rs-13,141/- yearly premium in LIC for sum assured Rs-2,75,000/- Rs-10,000/- FD in LIC Rs-436/- SBI Life PMJJBY Rs-20/- SBI PMSBY Rs-2,70,296/- investment in NPS	3,50,000/- 2. Rs- 10,000/- FD in LIC	NA	Rs- 4668/- yearly premium in LIC for sum assured Rs- 1,00,000/-	,
(v)	(d	etails of make, etc.)	Hero Honda, Passion Pro Reg. NoBR31F-1122 (Make 2009)	_	NA		_
(vi)	({	Jewellery give details of weight and value)	Silver Coin-155 pieces	Silver Coins-111 pieces	g	Gold 25 gm. (approx) Silver 100 m. (approx) ilver coin-5 pieces	_
	suc cla	ch as values of clims / interests	Computer, Air Coolers, Furniture, mobile etc.	Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.	NA	—	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

	dicated]		The second secon	and the second of the second o		o mare to oc
SI. No		Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant-	Dependant -3
Œ	- Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur	_	NA		
(ii)	Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4th share in undivided paternal nonagricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur 2. 1361.25 sq.ft. i.e. I katha, Khata no18, Plot no04(part), Thana no78, Rampur Chihut, PS-Parsa Bazar, (Phulwarisharif) DistPatna		NA		_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value Houses /	1/4 th share in	_	NA		_
	Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	undivided paternal residential house at Kodrkatta, PO- Barji, PS- Motipur, Dist Muzaffarpur		NA	_	_
(v)	Other (such as interest in property)		_	NA	-	-

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	n ne en en men muser a n
	(ii) Loans from financial institutions	-	-

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	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	
	(d) dues to departments dealing with telephones		-
8	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 56626/- AY 2022-23 PAN-AZCPR8266Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	5.
	(iv) Property Tax	-	

C Personal Detail		
GPF/CPF/PRAN No.	:- :	PTS/BLA-1287
Gender	:-	M (M/F)
Date of Birth	Œ	1 1 0 1 1 9 7 2 (DD/MM/YYYY)
Class/Group)- -	B (A/B/C)
Cadre	:-	ADMINISTRATIVE CADRE BLAS PATNA
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ARRayon,

Place: PATNA

Name of Employee: ALOK KUMAR RANJAN

Date: 13.02,2023

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.